NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/134/ (IB)/2017 PETITION NUMBER

NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD

: LAND MARVEL CONSTRUCTION INDIA PVT LTD NAME OF THE RESPONDENT(S)

UNDER SECTION : 433 (e)(f)

DESIGNATION S.No. NAME (IN CAPITAL) **SIGNATURE**

REPRESENTATION BY WHOM

ORDER

Counsel for both the parties present. Counsel for the respondent submitted that he has not received any papers in respect of Petition. Counsel for the petitioner in the open court has provided the copy of the Petition along with documents relied upon. Counsel for the respondent is directed to file reply. Put up on 22.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Fariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM